

a gift of 10 rigs for use in drought-affected areas. 6 of these rigs have been allocated to Bihar and 4 to Uttar Pradesh.

Freedom from Hunger Campaign

474. Shri M. V. Rajasakharan: Will the Minister of Food and Agriculture be pleased to state:

(a) the progress made so far with regard to a number of projects undertaken by the 'Freedom From Hunger Campaign' Committee since it came into being;

(b) whether Government of India have received any financial assistance from the F.A.O. under the above Campaign to finance the various projects; and

(c) if so, the details thereof and the number of projects implemented and results achieved thereby?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) Indian Freedom From Hunger Campaign Committee does not undertake projects as such. It gives assistance mainly to voluntary organisations to take up agriculture production projects. In some cases Government Agencies are also used for implementation of projects. 27 projects have so far been taken up. Of these 13 projects have been implemented and 14 are under implementation.

(b) No. FAO does not give financial assistance to countries. It coordinates the requests for assistance from various National Committees of FFHC in developing countries with offers of donations from FFHC Committees in developed countries or philanthropic organisations in those countries.

(c) The question does not arise.

Taxes on Scooter-Rickshaws

475. Shri Shri Chand Goel: Will the Minister of Transport and Shipping be pleased to state:

(a) the rates of various taxes and fees chargeable on scooter-rickshaws

in the Union Territories of Delhi and Chandigarh separately, particularly token tax, passenger tax, permit fee and adda tax;

(b) the reasons for the disparities in the taxes in the two Union Territories, if any; and

(c) the steps taken to remove the same?

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): (a) to (c). The information required is being obtained from the Union Administrations concerned and will be laid on the table of the Sabha after it is received.

Dantwala Committee Report

476. Shri Khagapathi Pradhani:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Heerji Bhai:
Dr. Ranen Sen:
Shri J. M. Biswas:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 548 on the 29th November, 1966 regarding the Dantwala Committee's Report on co-operative marketing and state:

(a) whether the full report of the Committee has since been received;

(b) if so, the main recommendations made therein; and

(c) the decision of Government thereon?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) Yes. The Report was received in February, 1967.

(b) A summary of the main recommendations made by the Committee is enclosed. [Placed in Library. See No. LT-220/67].

(c) Most of the recommendations, particularly those relating to pattern of organisation, management and

personnel, business techniques, linking of cooperative credit with marketing, role of cooperatives in State procurement schemes and distribution of agricultural production requisites and consumer goods in rural areas and cooperative storage are broadly a reiteration of the existing policy. Recommendations requiring fresh decisions are under consideration in consultation with the State Governments.

Loans to Sugar Mills in U. P.

477. Shri Jyotirmoy Basu:
Shri A. K. Gopalan:
Shri C. K. Chakrapani:

Will the Minister of Food and Agriculture be pleased to state:

(a) the total amount of loans granted to the sugar mills in U. P. during the period from 1955 to 1965;

(b) the total amount of loans realised by Government so far; and

(c) whether Government have made any assessment of the repayment situation and if so, the conclusions thereon?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) The Government of India have not given any loans to sugar mills in Uttar Pradesh during the period from 1955 to 1965.

(b) and (c). Do not arise.

Road Transport Taxation Enquiry Committee

478. Shri Khagapathi Pradhani:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Hirji Bhai:

Will the Minister of Transport and Shipping be pleased to refer to the reply given to Starred Question No. 449 on the 22nd November, 1966 and state:

(a) whether the Road Transport Taxation Inquiry Committee has since submitted any report;

(b) if so, the main recommendations thereof; and

(c) the decision of Government thereon?

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): (a) The Committee has submitted an interim report on "Inter State Transport".

(b) The main recommendations are given in the annexed statement. [Placed in Library. See No. LT-221/67].

(c) The recommendations of the Committee are under examination, in consultation with the Planning Commission and the State Governments.

Graving Dock, Hindustan Shipyard Ltd., Visakhapatnam

479. Shri Khagapathi Pradhani:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Hirji Bhai:

Will the Minister of Transport and Shipping be pleased to refer to the reply given to Starred Question No. 440 on the 22nd November, 1966 and state:

(a) whether the report from the Japanese Consultants on the graving Dock Project as an adjunct of the Hindustan Shipyard Ltd., Visakhapatnam has since been examined; and

(b) if so, with what results?

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): (a) and (b). The Report has been scrutinised by the Board of Directors of Hindustan Shipyard Ltd. The Report is now under examination by the Government.

Agriculture-Oriented Education

480. Shri Hirji Bhai:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Khagapathi Pradhani:

Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question